

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1036 of 2020

In the matter of:

Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada **....Appellant**

Vs.

Sakuma Exports Ltd. **....Respondent**

Present:

Appellant: Ms. Tanu Priya Gupta, Advocate

ORDER

(Through Virtual Mode)

16.12.2020: Since the impugned order has been passed by one of us (Hon'ble Mr. V.P. Singh, Member (Technical)), let this appeal be listed 'for admission (fresh case)' before a Bench comprising of Hon'ble Chairperson, Justice Bansi Lal Bhat and Hon'ble Justice Anant Bijay Singh, Member (Judicial) on 17th December, 2020 at 10.30 a.m.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

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